

the present Drugs and Cosmetics Act; and

(b) if so, the facts and objectives thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes.

(b) Some of the salient features of the amendments proposed in the draft bill are:—

(i) revised definition of spurious drugs;

(ii) scheme of penalties being modified on rational basis.

Minimum and maximum penalties provided for more serious offences;

(iii) provision for life imprisonment has been made where it is proved that the use of an adulterated spurious or sub-standard drug has caused grievous hurt or death;

(iv) the powers of Drugs Inspectors are being enhanced to enable them to check the trade in spurious drugs;

(v) the constitution of the Drugs Advisory Committee is being made mandatory on the part of the States. Representatives from the consumers will be in the Committee along with medical representatives and the Central Government;

(vi) the Central Government is being empowered to prohibit the import, manufacture, sale or distribution of a drug, which is considered injurious to health or ineffective therapeutically;

(vii) provision is being made for certain offences punishable under the Act with imprisonment for a term not exceeding three years to be tried in a summary way by a First Class Judicial Magistrate.

The object of laying down new provision in the draft bill and amending existing provisions is to ensure a rigid

control over the quality of drugs and penalise the persons involved in the trade in spurious drugs, adulterated and sub-standard drugs in the interest of public health.

इस्पात के निर्यात में वृद्धि

2287. श्री हरगोविन्द वर्मा : क्या इस्पात और खान मंत्री यह बताने की वृत्ति करेंगे कि :

(क) क्या सरकार का विचार इस्पात का निर्यात बढ़ाने का है, और

(ख) यदि हाँ, तो कितना और सरकार किन देशों को इसका निर्यात करना चाहती है ?

इस्पात और खान मंत्री (श्री बीजू पटनायक) (क) जी, हाँ ।

(ख) वर्ष 1977-78 के लिए इस्पात के निर्यात का लक्ष्य 24.1 लाख टन रखा गया है इसके मुकाबले में वर्ष 1976-77 में वास्तविक निर्यात 14 लाख टन हुआ था । जिन देशों को निर्यात किया जाएगा वह इस बात पर निर्भर करेगा कि अंतर्राष्ट्रीय बाजार की स्थिति क्या है तथा विभिन्न देशों की मांग क्या है ।

Unemployment Allowance

2288. SHRI F. H. MOHSIN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Janata Party had promised to pay unemployment allowance to all the unemployed persons in the country; and

(b) if so, an outline of the scheme and when it is likely to commence?